

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

12. C.A. 151/2023 Intervention Petition 1/2023
Intervention Petition 3/2022 I.A. 124/2022 IN
C.P.(CAA)/209/MB/2022 IN C.A.(CAA)/204/MB/2022

CORAM: SHRI. H.V.SUBBA RAO, MEMBER (J)
MS. MADHU SINHA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **28.04.2023**

NAME OF THE PARTIES: Zee Entertainment Enterprises Limited

SECTION 230 (I) OF COMPANIES ACT, 2013

ORDER

Mr. Janak Dwarkadas and Mr. Zal Andhyarujina, Senior Advocates along with Mr. Nitesh Jain, Mr. Siddharth Ranade, Ms. Vatsala Kumar, Mr. Aniruddha Banerji, Ms. Shreya Mundra, Mr. Atharva Gade i/b Trilegal, counsel appearing for the Petitioner, Senior Counsel Mr. Ravi Kadam, a/w. Mr. Rishi Thakur, Ms. Dhvani Gala i/b. ZBA, appearing for the Applicant - IDBI Bank Ltd. in Intervention Petition 1 of 2023, Senior Advocate Ravi Kadam a/w Advocate Karl Tamboly, Advocate Malhar Zatakia, Advocate Rahul Mahajan, Advocate Amit Surve, Advocate Saket Pawar and Advocate Mohnish Bhasin i/b Fortitude Law Associates, appearing for the Intervener Imax Corporation, Mr.Gaurav Joshi, Mr.Hrushish Narvekar, Mr.Nishit Dhruva, Ms.Niyati Merchant, Mr.Yash Dhruva i/b MDP & Partners, counsel appearing for the Axis Finance Limited in I.A. 124/2022, Senior Counsel Mr. Ravi Kadam with Mr. Rohan Kadam, Mr. Rajendra Barot, Mr. Parag Maini, Mr. Ravi Bhasin, Dr. Abhimanyu Chopra, Mr. Varun Lamba, Mr. Raghav Chadha, Mr. Aman Chaudhary, Mr. Biswadeep Chakravarty, Mr. Ankitesh Ojha, Mr. Madhur

Arora i/b AZB & Partners, counsel appearing for the Applicant- J.C. Flowers
Asset Reconstruction Private Limited are present through virtual hearing.

Heard the counsel appearing for the petitioner in part list this matter on

03.05.2023 high on board for continuation.

Sd/-
MADHU SINHA
Member (Technical)
//SKS//

Sd/-
H.V.SUBBA RAO
Member (Judicial)